

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6231
ANSWERED ON:15.05.2012
FUNDING TO AUTONOMOUS ORGANISATIONS
Sukur Shri Jadhav Baliram

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken steps to ensure that all autonomous organisations under the Ministry of Culture utilized the funds/grants optimally;
- (b) if so, the details thereof; and
- (c) the details of funds allocated to the said autonomous organisations for the current year, organization-wise?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) and (b) Yes, Sir. Ministry of Culture reviews the activities, and monitors the expenditure incurred by each autonomous organization, at the highest level, every month. With effect from 2010-11, the pattern of release of funds to autonomous organizations has been amended and now the funds are released in two installments of 75% and 25% each to enable the Autonomous Bodies to plan their activities well in advance and for better expenditure management. The amended procedure for release of funds to autonomous organizations is implemented strictly in conformity with the provisions for General Financial Rules, 2005.

(c) The details of funds allocated to said autonomous organizations for the current year are at Annexure.